## **COURT-1**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **Appeal No. 227 of 2017**

Dated: 3<sup>rd</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

TANGEDCO .... Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission .... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

## <u>ORDER</u>

Issue notice to the Respondents returnable on 18.09.2017. Mr. Sethu Ramalingam takes notice on behalf of the Respondent.

List the matter on <u>18.09.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd